

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 109
TO BE ANSWERED ON THE 11TH FEBRUARY, 2025

IRRIGATION SCHEME IN BAREILLY

*109. SHRI CHHATRAPAL SINGH GANGWAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the number of farmers and the extent to which farmers have been benefitted under the irrigation and agriculture schemes in Bareilly;
- (b) the number of farmers provided compensation under the Pradhan Mantri Fasal Bima Yojana in Bareilly;
- (c) the steps taken to complete payment process of sugarcane farmers in Bareilly on time; and
- (d) the budget allocated for construction of roads and electrification in the rural areas?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 109 TO BE ANSWERED ON 11TH FEBRUARY, 2025 REGARDING “IRRIGATION SCHEME IN BAREILLY”

(a): Agriculture is a State subject and Government of India implements various schemes through the State Governments, including in Uttar Pradesh. The numbers of individual farmers benefitted district wise is not maintained centrally.

As per information received from State Government of UP, there were 5,45,465 farmers in Bareilly district who were supported by Pradhan Mantri Kisan Samman Yojna (PM-KISAN) in 2024-25. This is the only direct benefit transfer from the Central government directly into the farmer's account.

Department of Agriculture and Farmers Welfare is implementing Per Drop More Crop (PDMC) in the country including State of Uttar Pradesh. The Scheme focuses on enhancing water use efficiency at farm level by adoption of Micro Irrigation. So far, 3868 hectare area has been covered under Micro Irrigation benefitting 2075 farmers in Bareilly District since 2016-17.

(b): Since 2018-19, in the District of Bareilly, 1,75,508 farmers have been enrolled under Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) and claims of Rs.11.74 crore has been paid to the farmers.

(c): As per the information received from the State Government, for the season 2023-24, out of the total payment of Rs. 1208.16 crore due for sugarcane farmers, an amount of Rs. 1180.30 crore (97.69%) has been paid by five sugarcane mills operating in Bareilly district. For the season 2024-25, out of the total payment of Rs. 641.73 crore due for sugarcane farmers, an amount of Rs. 471.76 crore (73.51%) has been paid.

(d): Under Pradhan Mantri Gram Sadak Yojana (PMGSY) projects worth Rs. 3.89 lakh crore have been sanctioned and Rs.3.33 lakh crore (including State share) expenditure has been incurred till date.

Under Revamped Distribution Sector Scheme (RDSS) implemented by Ministry of Power, projects worth Rs. 1.48 lakh crores for power distribution infrastructure and Rs. 1.31 lakh crores for smart metering works have been sanctioned.
